

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:240
ANSWERED ON:24.02.2010
NATIONAL GREEN TRIBUNAL
Ramasubbu Shri S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to set up National Green Tribunal;
- (b) if so, the details alongwith its proposed functions thereof; and
- (c) the time by which the said Tribunal is likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (c): Yes,Sir.The National Green Tribunal Bill 2009 has been introduced in the Lok Sabha on 31.07.2009. The Bill seeks to establish a National Green Tribunal for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property.The Bill presently is on the floor of the House and future course of action depends on the Parliamentary process.